

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>th</sup> FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU**

**DAILY CAUSE LIST DATED 31.03.2021 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. Appl (AT) (Ch) 09/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 others	Badri Vishal Anisha Gupta	Shivam Narang For Caveator (R1 and R4)
<b>2.</b>	Comp. App (AT) (CH) (Ins) 27/2021	Panchapakesan Swaminathan & another Vs R. Raghavan (RP) M/s. Shri Sakthi papers India P Ltd	J. Manivannan	B. Dhanaraj For Caveator (Respondent)

## **For Admission (After Notice)**

<b>3.</b>	Comp. Appl (AT) (Ch) (Ins) 19/2021	Ramasamy Palaniappan Vs Radhakrishnan Dharmarajan & 2 others	S.Varsha Sanjesh Mahalingam	
<b>4.</b>	Comp. Appl (AT) (Ch) (Ins) 20/2021	Chandrasekaran Vs Radhakrishnan Dharmarajan & 2 others	Naveen Kumar Murthy G. V. Mohan Kumar	
<b>5.</b>	Comp. App. (AT)(CH) No. 01/2021	Macquarie SBI Infrastructure Investments P Ltd Vs K. Sadananda Reddy & others	Thiryampak Kannan	Pradeep Nayak – R1- R5 Nithya Kalyani R6- 12 Rv. Goutham R13

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**By the order of Hon'ble Member (J)**  
-sd/-

**(Chennai Bench)**